National Company Law Tribunal

Allahabad Bench

CPNO. 12/2005

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

NAME OF THE COMPANY: Smt. Rami Singh & Arym Vg. Syrjom Credit section of the companies act/1 & B code: 633(2) of the companies Act of

1956

SI. NO.

Name

Designation

Representation

1. M.K.BALRE OVAND RDCXXXI Juliy17

2. KULDEEP SINGH STA

CP No. 12/2005

None for the petitioner. Shri M.K.Bagri along with Kuldeep Singh representing, Central Govt. Pursuant to the previous 20.11.2017, this Bench called for comments from the RBI by communicating a copy of the order on the State of Affairs of the petitioner __ Company. This Registry's letter issued to the Regional Director, Reserve Bank of India has been delivered on 01.12.2017.

However, its comment in respect of company are still awaited. It is also reported informally notice that the Respondent Company has gone into liquidation.

In view of such circumstances, a reminder alongwith with a copy of this order to be communicated to the RBI to furnish its comment, if any, at the earliest.

The matter be listed on 29th January, 2018.

Date: 20/12/2017

Typed by *Jyoti* (Stenographer)

H.P. Chaturvedi, Member(Judicial)